

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF REALANCHORS DEVELOPERS PRIVATE LIMITED RELEVANT PARTICULARS		
1.	Name of corporate debtor	Realanchors Developers Private Limited
2.	Date of incorporation of corporate debtor	25.07.2006
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Company, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U70109DL2006PTC151231
5.	Address of the registered office and principal office (if any) of corporate debtor	D-29, 2 nd Floor Defence Colony, New Delhi, India, 110024
6.	Insolvency commencement date in respect of corporate debtor	16.10.2023 (Order was received on 17.10.2023)
7.	Estimated date of closure of insolvency resolution process	180 days from the commencement of resolution process which is 14.04.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Deepak Joshi Registration Number: AA1/14199/01/021123/104695
9.	Address and e-mail of the interim resolution professional, as registered with the Board	4155, Sector D Pocket 4, Vasant Kunj, Near Fortis Hospital, Vasant Kunj, South West, National Capital Territory of Delhi, 110070. Email ID: deepakjoshi.ip@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	realanchordeveloperpcirp@gmail.com
11.	Last date for submission of claims	31.10.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Allottees under Real Estate Project under Section 5(8)(f) of the Insolvency and Bankruptcy Code, 2016
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Sunil Sethi [IBBI/IPA-003/ICAIN00426/2022-2023/14179] 2. Mr. Anil Sachdeva [IBBI/IPA-001/IP-P-02774/2022-2023/14274] 3. Sanjay Singhal [IBBI/IPA-001/IP-P-02771/2022-2023/14251]
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Web Link: https://ibbi.gov.in/en/ips-register/view-ip/1 Physical Address: Mezzanine Floor, N-94 Annexe, Panchsheel Park, New Delhi - 110017

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of Realanchors Developers Private Limited on 16.10.2023.

The creditors of Realanchors Developers Private Limited, are hereby called upon to submit their claims with proof on or before 31.10.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class homebuyers Financial Creditors- In class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 19.10.2023

Place: New Delhi



Mr. Deepak Joshi
Interim Resolution Professional
AA1/14199/01/021123/104695
In the matter of Realanchors Developers Private Limited